

List of cases in which Electronic Service of process has taken place during the month of December 2022

Sr. No.	Court No.	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
1	SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	NIL					
2	SH. RAJNEESH KUMAR GUPTA DJ COMMERCIAL COURT, THC	CENTRAL	NIL					
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	NIL					
4	MS NISHA SAXENA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	NIL					
5	SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL					

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
6	SH. PARAMJIT SINGH, DISTRICT JUDGE(COMMERCIAL)-06, CENTRAL	CENTRAL	NIL					
7	MS. KAVERI BAWEJA, DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL					
8	SH. DINESH BHATT , DJ (COMMERCIAL COURT)-01	West	NIL					
9	MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02	West	NIL					
10	SH. ANURAG JAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	NIL					
11	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	EX (COMM.) 228 2022	ROYAL ORCHID HOTELS LTD. Vs VARDHMAN ESTATES AND DEVELOPERS P LTD		24.11.2022	05.12.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date Registration	Date of Electronic Service Process	of
			CS (COMM.) - 668/2021	SANJAY GUPTA AND ANOTHER Vs TILLOTAMA SARANGI		24.11.2021	07.12.2022	
			CS (COMM.) - 668/2021	SANJAY GUPTA AND ANOTHER Vs TILLOTAMA SARANGI		24.11.2021	07.12.2022	
			CS (COMM.) - 668/2021	SANJAY GUPTA AND ANOTHER Vs TILLOTAMA SARANGI		24.11.2021	07.12.2022	
			CS (COMM.) - 887/2022	STATE BANK OF INDIA Vs MAMTA SEHGAL SOLE PROP. SARAN-SCIENTIFIC CORPORATION REGD.		07.11.2022	07.12.2022	
			COURT CLAIMS -31/2022	KOREAN AIRLINES CO. LIMITED Vs BELAIR TRAVEL AND PRIVATE LIMITED		14.10.2022	07.12.2022	
			OMP (COMM.) 166/2022	CHANDER PRAKASH RAJE Vs ROSHAN LAL		11.11.2022	07.12.2022	
			OMP (COMM.) 08/2022	C H ELECTRICALS Vs CENTRAL GROUND WATER BOARD		17.01.2022	07.12.2022	

Sr. No.	Court	District	Case No.	Petitioner Name VS Respondent Name	Advocate	Date of Registration	Date of Electronic Service Process	of
			OMP (COMM.) 146/2022	THE NATIONAL COMMISSION FOR DE NOTIFIED NOMADIC AND SEMI NOMADIC TRIBES Vs MS VIMARSH DEVELOPMENT SOLUTION PVT LTD		16.09.2022	07.12.2022	
			OMP (COMM.) 125/2022	DELHI URBAN SHELTER IMPROVEMENT BOARD Vs M/S GANGA PARSHAD SINGAL AND BROS		18.08.2022	12.12.2022	
			CS (COMM.) - 853/2022	HDFC BANK LTD. Vs VIPUL JAIN		19.10.2022	13.12.2022	
			CS (COMM.) - 780/2028	MS R C FREIGHT FORWARDERS PVT LTD Vs MS JETSET CLEARING AND FORWARDING SERVICES		14.09.2022	13.12.2022	
			CS (COMM.) - 813/2022	MAHESH CHAND SHARMA Vs DEPUTY DIRECTOR CPWD		24.09.2022	13.12.2022	

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			CS (COMM.) - 897/2022	INDIAN SPINAL INJURIES CENTRE THROUGH AR. SH RAKESH KUMAR Vs HAEMONETICS HEALTHCARE INDIA PVT LTD		16.11.2022	13.12.2022	
			CS (COMM.) - 904/2021	SONA RAM VOHRA Vs THE SOUTH INDIAN BANK LTD.		18.11.2022	14.12.2022	
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA		22.08.2022	15.12.2022	
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA		22.08.2022	15.12.2022	
			OMP (COMM.) 129/2022	M/S. KEDIA CAPITAL SERVICES PVT. LTD. Vs MR. ARPIT GUPTA		22.08.2022	15.12.2022	
			OMP (COMM.) 132/2022	M/S GULAB FARMS PRIVATE LIMITED Vs M/S NIBBOS RETAIL SERVICE PRIVATE LIMITED		12.10.2022	15.12.2022	

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			CS (COMM.) - 535/2021	PRITPAL SINGH, PROP OF M/S. SATWANT TANKS Vs JKR TECHNO ENGINEERS PVT LTD THROUGH ITS MD/DIRECTORS RAJA SERMAN AND MRS RADHIKA SERMAN MEENAKSHI		06.06.2022	19.12.2022	
12	SH. SANJIV JAIN, DISTRICT JUDGE (COMM.)-03	NEW DELHI	NIL					
13	SH. PREM KUMAR BHARTWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
14	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	CS(COMM.)595/22	CANARA BANK VS N DEEPAK SHARMA	ANSHUMA SRIVASTAVA	26.08.2022	01.12.2022	
			OMP(CO MM.)51/22	KAILASH SHIPPING SERVICES PVT. LTD. VS JK TYRE AND INDUSTRIES LTD.	SUPRIYA ARORA	03.11.2022	03.12.2022	

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			CS(COMM)549/22	HOUSING DEVEOPMENT FINANCE CORPN. LTD. VS MR. DEV SHARMA	PRADEEP KR.JHA	17.09.2022	03.12.2022	
			CS(COMM)606/22	EMU LINES PVT. LTD.VS GAURAV MAHESH GUPTA	UDAY KUMAR	28.10.2022	03.12.2022	
			CS(COMM)605/22	M/S. CLIX CAPITAL SERVICES PVT. LTD. VS M/S. AROGYAMARG HEALTHCARE DIAGNOSTICS PVT. LTD. AND ORS.	RAVI SHANKAR GARG	28.10.2022	03.12.2022	
			CS(COMM)613/22	M/S. AAKRITI TRADING COMPNY VS. WELLNESS QEDY PVT LTD AND ANR.	ANKUSH QEDYADAV	31.10.2022	05.12.2022	
			CS(COMM)516/2022	MADS SPIRITS PVT. LTD. VS MUKUL VINOD MEHRA	ABHISHEK KR. RAI	03.09.2022	05.12.2022	
			CS(COMM)592/22	APOLLO INTERNATIONAL LTD. VS AMRUTHA RATNA CONSTRUCTION	VENKETES H MOHAN CHAURASI A	14.10.2022	06.12.2022	

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			CS(COMM)500/22	UNION BANK OF INDIA VS M/S. UNIVERSAL CARGO	KAMALJIT SINGH RANOT	01.09.2022	07.12.2022	
			CS(COMM)577/22	M/S. PSYCHOTROPICS INDIA LTD. VS M/S. DROOLS FOOD PVT. LTD.	SANJAY AGGARWAL	11.10.2022	07.12.2022	
			CS(COMM)607/22	PERNOD RICARD INDIA PVT. LTD. VS BROOKS MAGZINE PVT. LTD. AND ANR.	SOHAN SINGH MANN	28.10.2022	08.12.2022	
			CS(COMM)182/22	CANARA BANK VS NAVEEN BHANDARI AND ANR.	ANKUR AGGARWAL	07.03.2022	08.12.2022	
			OMP(CO MM.)12/22	HAR BHAGWAAN VS AXIS BANK LTD.	MEENAKSHI	10.03.2022	08.12.2022	
			CS(COMM)315/2021	AMRISH AGGARWAL VS BANK OF INDIA	RAJNISH GAUR	18.09.2021	08.12.2022	
			CS(COMM)628/2022	ANI MEDIA PVT. LTD. VS MR. RAJEEV GARG	MANYAA CHANDOK	04.11.2022	09.12.2022	
			CS(COMM)498/22	ANI MEDIA PVT. LTD. VS MR. DIGVIJAY SINGH MATHUR	SIDHANT KUMAR	30.08.2022	09.12.2022	

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			CS(COMM)299/20	EMU LINES PVT. LTD.VS BHAGAT RAJNATH SINGH	UDAY KUMAR	14.10.2020	08.12.2022	
			CS(COMM)627/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS SRISAIGAL KISSAN TRADERS	SHUBHAM SAIGAL	05.11.2022	13.12.2022	
			CS(COMM)497/22	EMU LINES PVT. LTD. VS GDCM LOGISTICS SERVICES PVT. LTD.	UDAY KUMAR	29.08.2022	13.12.2022	
			CS(COMM)242/20	SHAHE ALI VS RRR MOTION PICTURES PRODUCTION HOUSE	PALAK MUNJAL	14.09.2020	13.12.2022	
			CS(COMM)637/22	R.H. AGRO OVERSEAS PVT. LTD. AND ANR. VS M/S. MARUTI OVERSEAS AND ORS.	SS RANA	11.11.2022	13.12.2022	
			CS(COMM)631/22	M/S. SPAN ACROSS IT SOLUTIONS PVT. LTD. VS M/S. TAX SPANNER ADVISORS PVT. LTD.	KUNAL KHANNNA	09.11.2022	13.12.2022	

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			CS(COMM)653/22	MA HEALTHCARE INSTITUTE LTD. VS MAX CARE HOSPITAL / NEW MAX CARE HOSPITAL AND ORS.	RAUNAQ KAMATH	19.11.2022	15.12.2022	
			CS(COMM)196/22	CANARA BANK VS SHISH PAL	ANSHUMAN SRIVASTAVA	21.03.2022	15.12.2022	
			CS(COMM)651/22	SBI VS SATPAL SINGH	AMIT KUMAR SINGH	19.11.2022	17.12.2022	
			CS(COMM)660/22	M/S. PUTHOS SOLUTIONS S M/S. D.K. CHEMICALS PVT LTD.	AMAN GUPTA	24.11.2022	17.12.2022	
			CS(COMM)657/2022	PNB VS. M/S. SAIGARMENTS	SUNAV RASTOGI	21.11.2022	17.12.2022	
			CS(COMM)682/2022	HILTON GARDEN INN SAKET, NEW DELHI VS MANU KESARWANI AND ANR.	ANUBHAV MEHROTRA	02.11.2022	21.12.2022	
			CS(COMM)535/2022	M/S. AARAV ENTERPRISES V/S. M/S. ANUSHKA CONSTRUCTIONS	SUNIL KUMAR	09.09.2022	22.12.2022	

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			CS(COMM)670/22	M/S. SHREE RATHNAM RESTAURANTS PVT. LTD. AND ANR. VS M/S. GARIB NAWAZ INDUSTRIES PVT. LTD.	D.K. MAHAPATR A	29.11.2022	22.12.2022	
			CS(COMM)684/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI GANPATI PESTICIDES	SHUBAM SAIGAL	05.12.2022	23.12.2022	
			CS(COMM)539/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS IFFDC KRISHAK SEWA KENDRA, MOHANPUR	SHUBAM SAIGAL	12.09.2022	23.12.2022	
			CS(COMM)538/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS KBSK- RABIQUE HAQUE	SHUBAM SAIGAL	12.09.2022	23.12.2022	
			CS(COMM)537/22	IFFCO-MC CROP SCIENCE PVT. LTD. VS SRI LAKSHMI NARSIMHA, HYBRID SEEDS	SHUBAM SAIGAL	12.09.2022	23.12.2022	
			CS(COMM)310/20	M/S. RATTAN SINGH BUILDERS PVT. LTD. V/S SURAJ INDUSTRIES AND PUMP AND ORS.	GEETA SATIJA	20.10.2020	24.12.2022	

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15	SH. SANJEEV AGGARWAL	South	NIL					
16	SH. MUKESH KUMAR GUPTA	South	CS (COMM)/ 449/2022	NEPTUNE INDIA LTD Vs R M CONTROLS PRIVATE LIMITED	03/08/22	Ankur Singhal	9/12/2022	
			CS (COMM)/ 460/2022	IFFCO MC CROP SCIENCE PRIVATE LIMITED Vs KETUGRAM TAMCS LTD	12/08/22	Ankur Singhal	9/12/2022	
			CS (COMM)/ 239/2022	RAJANI PRODUCTS SURENDER KUMAR AGARWAL TRADING AS SHREE VIMAL PROTEINS	18/04/2022	MR. SHRAVAN KUMAR BANSAL	20/12/22	
17	SH. RAJEEV BANSAL, DISTRICT JUDGE (COMMERCIAL)- 01	SOUTH- EAST	NIL					
18	MS. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH- EAST	NIL					
19	SH. AJAY KUMAR JAIN	SOUTH- EAST	NIL					

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20	MS. GROVER BALIGA	ANUP SOUTH- EAST						
21	MS AGGARWAL GUPTA	PREETI SOUTH- EAST						
22	MS BHATIA	NIRJAN SOUTH- EAST						
23	SH. RAJESH KUMAR SINGH	SOUTH- EAST						
24	SH. SANJAY SHARMA-I	EAST						
25	SH. CHANDRA SHEKHAR, DISTRICT JUDGE, COMMERCIAL COURT-02							
26	MS. BARKHA GUPTA, DISTRICT JUDGE	NORTH- EAST						
27	SH. BRIJESH KUMAR GARG, DISTRICT JUDGE, COMMERCIAL COURT	Shahdara	505/2022	M/S SAI PRINT O PACK VS M/S AUTOLITE(INDIA) PVT LTD.	YASHPAL SHARMA	01/09/2022	15/12/2022	
			505/2022	M/S SAI PRINT O PACK VS M/S AUTOLITE(INDIA) PVT LTD	YASHPAL SHARMA	01/09/2022	15/12/2022	
			533/2022	MAPS CREATION PVT. LTD. VS SUKHRAM SIBU	MS ANTRA	22/09/2022	20/12/2022	

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			598/2022	MUKESH KUMAR JAIN VS SITA RAM PRAJAPAT AND ANR	MR LALIT YADAV	29/10/2022	20/12/2022	
			601/2022	ANIL ARORA VS CHAIRMAN CUM MANAGING DIRECTOR	MR FAROOQ AHMED	29/10/2022	20/12/2022	
			601/2022	ANIL ARORA VS CHAIRMAN CUM MANAGING DIRECTOR	MR FAROOQ AHMED	29/10/2022	20/12/2022	
			601/2022	ANIL ARORA VS CHAIRMAN CUM MANAGING DIRECTOR	MR FAROOQ AHMED	29/10/2022	20/12/2022	
			601/2022	ANIL ARORA VS CHAIRMAN CUM MANAGING DIRECTOR	MR FAROOQ AHMED	29/10/2022	20/12/2022	
28	MS. SUKHVINDER KAUR		NIL					
29	SH. SURENDER S. RATHI		NIL					
30	MS. SAVITA RAO		NIL					
31	SH. GURDEEP SINGH, DISTRICT JUDGE (COMMERCIAL)	North-West	NIL					

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32	SH. VIRENDER BHATT, DISTRICT JUDGE (COMMERCIAL COURT)	North	NIL						
33	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	NIL						
34	SH. BHUPESH KUMAR, DISTRICT JDUGE, COMMERCIAL COURT-02		NIL						
35	SH. RAKESH SYAL, DISTRICT JUDGE, COMMERCIAL COURT-03		NIL						
Total					60				